

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 207
IB-278/ND/2020**

IN THE MATTER OF:

M/s. Montage Enterprises Pvt. Ltd.

...PETITIONER

Vs.

M/s. Vita Sana Foods Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 06.03.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :**

ORDER

Due to colloquium of the Members, matters are adjourned to
30.03.2020.



(Court Officer)